

POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

DISA INDIA LIMITED

Registered Office: 5th Floor, Kushal Garden Arcade, IA, Peenya Industrial Area, 2nd Phase, Bangalore - 560 058

This Post Offer Announcement ("Post Offer Announcement") is issued by Ambit Corporate Finance Private Limited as the Manager to the Offer on behalf of Hamlet Holding II ApS ("Hamlet" or the "Acquirer") and DISA Holding II A/S ("DISA II A/S"), DISA Holding A/S ("DISA A/S") and DISA Holding AG ("DISA AG") (individually and collectively, the "PACs") to the shareholders of DISA India Limited ("DISA India" or the "Target Company") regarding the Offer. This Post Offer Announcement is in continuation of, and should be read in conjunction with the Public Announcement dated December 17, 2008 (and the subsequent six corrigenda published on February 2, 2009, February 18, 2009, April 14, 2009, May 28, 2009, July 2, 2009 and September 10, 2009) and the Letter of Offer dated September 9, 2009. The terms used, but not defined in this Post Offer Announcement, will have the same meaning as assigned to them in the other announcements referred above and the Letter of Offer.

The Offer details are as under:

1.	Name of the Target Company	DISA India Limited
2.	Name of the Acquirer	Hamlet Holding II ApS
	Name of the PACs	DISA Holding II A/S DISA Holding A/S DISA Holding AG
3.	Name of Manager to the Offer	Ambit Corporate Finance Private Limited
4.	Name of Registrar to the Offer	Alpha Systems Private Limited
5.	Offer Details	
	Date of publication of the Public Announcement	Wednesday, December 17, 2008
	Date of opening of the Offer	Wednesday, September 16, 2009
	Date of closure of the Offer	Monday, October 5, 2009
	Date of dispatch of consideration	Monday, October 20, 2009

6. Details of the acquisition:

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S. No.	Item	Proposed in the Offer document (assuming full acceptance)		Actual	
i	Offer Price	Rs. 1,657.00 per Share ⁽¹⁾		Rs. 1,657.00 per Share ⁽¹⁾	
ii	Shareholding of the Acquirer and the PACs (No. and %) before PA	11,21,651 (74.27%)		11,21,651 (74.27%)	
iii	Shares acquired by way of MOU or market purchase (No. & %)	Not Applicable		Not Applicable	
iv	Shares acquired in the Offer (No. & %)	3,02,041 (20.00%)		1,84,485 (12.22%)	
v	Size of the Offer (No. of Share multiplied by the Offer Price per share)	Rs. 50,04,81,937/-		Rs. 30,56,91,645/-	
vi	Shares acquired after PA but before 7 working days prior to closure date, if any (No. & %)	No Shares were acquired during the period			
vii	Post Offer shareholding of the Acquirer and the PACs after the acceptance of validly tendered Shares (No. & %) (ii + iii + iv + vi)	14,23,692 (94.27%)		13,06,136 (86.49%)	
viii	Pre & Post Offer shareholding of Public (No. & %) ⁽²⁾	Pre Offer	Post Offer	Pre Offer	Post Offer
		3,88,554 (25.73%)	86,513 (5.73%)	3,88,554 (25.73%)	2,04,069 (13.51%)

⁽¹⁾ Additional interest of Rs. 11.35 per Share was paid to the shareholder due to the delay in dispatch of the Letter of Offer as disclosed in paragraph 3.1.8 of the Letter of Offer. Further, please see paragraph 9 below.

⁽²⁾ The Shares acquired pursuant to the Offer are yet to be transferred to DISA Holding A/S.

7. There is a balance of Rs. 1.83 Crores in the Escrow Account which has not yet been released.

8. No interest was paid to the shareholders of the Target Company other than Rs. 11.35 per Share as disclosed in paragraph 3.1.8 of the Letter of Offer.

9. There are no pending complaints regarding the Offer as on date. SEBI has preferred an appeal (Civil Appeal No. 7067 of 2009) before the Hon'ble Supreme Court of India against Hon'ble Securities Appellate Tribunal's Order dated August 5, 2009 (for details of the Order of Hon'ble Securities Appellate Tribunal please refer to paragraph 3.1.6 of the Letter of Offer). The matter was listed for a hearing before the Hon'ble Supreme Court of India on November 10, 2009 and the Hon'ble Supreme Court of India ordered issuance of notices to the Acquirer and the PACs, as to why the civil appeal should not be admitted. The Offer Price shall be subject to such orders as the Hon'ble Supreme Court of India may be pleased to pass.

10. The Registrar to the Offer is Alpha Systems Private Limited, No 30, Ramana Residency, 4th Cross Sampige Road, Malleshwaram, Bangalore 560 003, Contact Person: S Vijayagopal, Tel. No. (080) 23460815-18; Fax No. (080) 23460819; Email: alifint@vsnl.com.

11. This Post Offer Announcement would be available on the SEBI website <http://www.sebi.gov.in>

The Acquirer and the PACs, represented by their Board of Directors accept full responsibility for the information contained in this Post Offer Announcement and also for fulfilling their obligations as laid down in the SEBI Takeover Code.

Issued by the Manager to the Offer:



Ambit Corporate Finance Private Limited

Ambit House, 449, Senapati Bapat Marg,
Lower Parel, Mumbai – 400 013
Tel. No: (022) 39821819; Fax No: (022) 39823020
Email: disaopenoffer@ambitpte.com
Contact Person: Mr. Sundeep Parate

On Behalf of the Acquirer & the PACs:

Hamlet Holding II ApS
c/o Henrik Rossing Lonberg
Bredgade 38, 1260 Copenhagen, Denmark

DISA Holding II A/S
Herlev Hovedgade 17, 2730 Herlev, Denmark

DISA Holding A/S
Herlev Hovedgade 17, 2730 Herlev, Denmark

DISA Holding AG
Kasernenstrasse 1, 8184 Bachenbulach,
Switzerland

Date : November 18, 2009

Place: Mumbai